

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 316
IA-2482/2024
In
IB-378(PB) 2021

IN THE MATTER OF:

M/s. Piramal Enterprises Pvt Ltd

Vs

Mr. Chandresh Jajoo

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 95(1) of IBC, 2016

Order delivered on 05.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Mr. Vikas Dutta, Adv. Nivedita Grover,
Ms. Shivani Sharma, Advocates.

For the RP

: Adv Rishi Singhal for RP

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-2482/2024:-

Pleadings are complete.

List the matter on **24.07.2024** for arguments.

**Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**